

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/41/2019

Date : 31.05.2019

The headquarter of Shri Brajendra Kumar, Registrar(Examination), Rajasthan High Court, Jodhpur, is hereby changed from Rajasthan High Court Bench, Jaipur to Rajasthan High Court, Jodhpur.

BY ORDER,


REGISTRAR GENERAL

No.Estt.B2(v)1/2019/5196

Date : 31.05.2019

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned Officer/Posts/ Treasury Officers.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL